

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 21519/2014

STATE OF UP AND ORS

Petitioner(s)

VERSUS

RAM DAYAL

Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

WITH

SLP(C) No. 21562/2014

(With appln.(s) for c/delay in filing

SLP and Office Report)

SLP(C) No. 21565/2014

(With appln.(s) for c/delay in filing

SLP and Office Report)

SLP(C) No. 22668/2014

(With appln.(s) for c/delay in filing

SLP and Office Report)

SLP(C) No. 23522/2014

(With appln.(s) for c/delay in filing

SLP and Office Report)

SLP(C) No. 22669/2014

(With appln.(s) for c/delay in filing

SLP and appln.(s) for c/delay

in refiling SLP and Office Report)

Date : 20/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Syed Imtiaz Ali, Adv.

Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner to take fresh steps
to effect service on the sole respondent. Notice be
thereafter issued.

Signature Not Verified

Digitally signed by List again on 14.5.2015.

Hema Joshi

Date: 2015.03.27

16:32:19 IST

Reason:

(RACHNA GUPTA)
Registrar